

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER JUDICIAL
: Ms. ANURADHA SANJAY BHATIA – MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2023 AT 10:15 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/2/59/AMR/2022		59 of the Companies Act	Hemanth Kumar Patibandla & another Vs. STBL Projects Limited & 8 others

ORDER

Mr. A.Nagaraj Kumar, Ld. Counsel for the Petitioner and Ms. Kaivalya, Ld. Proxy Counsel for R1 to R8 present. At the request of both the Counsel, for hearing, list the matter on 19.12.2023.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL